

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 65/2024 In CP/171(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Kifs Trade Capital Private Limited
IN THE MATTER OF
Kifs Trade Capital Private Limited
V/s
Amitbhai M. Shah

**Section: Rule 11 of NCLT Sec. 58(3), Sec. 59, Section 56 of Companies
Act**

ORDER

IA.No.65/2024: - Adv. Gaurav Gandhi appeared for the Applicant through VC. None appeared for the Respondent. List this matter on **10.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)